

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

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**O R D E R**


No: 419 Dated: 12/07/2019

Sanction is hereby accorded to the grant 06 days earned leave w.e.f. 15-07-2019 to 20-07-2019 in favour of Shri Touseef Ahmad Magrey, DMM(T), Doda with permission to leave the station and subject to adherence to the conditions contained in High Court Circular No.528-53/PSY dated 07-12-2018.

Further, Principal District & Sessions Judge, Bhandarwah shall make alternate arrangement regarding routine work of the said Court during the leave period of the officer.


**By Order.**

  
(Permod Kumar)  
Deputy Registrar(G.S.)

No: 9544-46/GS Dated: 12/07/2019 

Copy to the :-

- 1) Secretary to Hon'ble Administrative Judge District, Doda for information of His Lordship.
- 2) Principal District & Sessions Judge, Bhandarwah.
- 3) Shri Touseef Ahmad Magrey, DMM(T), Doda.  
.....for information and n/a.

  
Deputy Registrar(G.S.)  
